

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

36

C.A. No. 46/(MAH)/2012

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 17.07.2017

NAME OF THE PARTIES: M/s. C & S Systems Technologies Pvt.Ltd.

SECTION OF THE COMPANIES ACT: 621A of the Companies Act 1956 and
441 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	S.S. ISRANI i/v S.D. ISRANI LAW CHAMBERS	ADV for Applicant	Satyan

ORDER

CA No. 46/621A/441/NCLT/MB/MAH/2012

At request of the Counsel, list this matter on 01.08.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)